

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA
UNSTARRED QUESTION NO. 2314
TO BE ANSWERED ON 13TH FEBRUARY, 2026

SCHEMES FOR WELFARE OF EX-SERVICEMEN

2314. SHRI HARISH CHANDRA MEENA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether any schemes relating to pension, health, rehabilitation and self-employment for the welfare of ex-servicemen and their dependants are being implemented in the country;
- (b) if so, the details thereof;
- (c) the number of ex-servicemen who have been benefited under these schemes so far, State-wise;
- (d) the present status of Sainik Vishram Grihas, health facilities and employment assistance centres for ex-servicemen in Rajasthan, district-wise, along with the details of districts where new such facilities have been proposed;
- (e) the number of ex-servicemen residing in the Tonk–Sawai Madhopur Parliamentary Constituency; and
- (f) the details of facilities being provided to them at the local level?

A N S W E R

MINISTER OF STATE

(SHRI SANJAY SETH)

IN THE MINISTRY OF DEFENCE

(a) to (c) The Government has several schemes relating to health, rehabilitation and self-employment for the welfare of ex-servicemen and their dependents. The Directorate General Resettlement (DGR), under the Department of Ex-Servicemen Welfare, Ministry of Defence, implements a range of resettlement schemes to facilitate gainful employment and self-employment of Ex-Servicemen (ESM) from all three Services. These schemes are offered based on the willingness of ESM, fulfilment of prescribed eligibility criteria and availability of vacancies. These also entail skill development training. Details of the schemes run by DGR are placed at **Annexure-I**. The Ex-Servicemen Contributory Health Scheme (ECHS) is a flagship initiative of the Government of India which provides cashless and capless treatment to eligible ex-servicemen and their dependents.

The DGR schemes are applicable to ex-servicemen pan India. Scheme-wise details of number of ex-servicemen benefited under DGR's schemes during the last four years are annexed as **Annexure-II**. There are 64 lakh beneficiaries registered under ECHS.

(d) to (f) Sainik Rest Houses are administered, maintained and operated by concerned State Governments. There are 32 Sainik Rest Houses in the State of Rajasthan in the locations of Ajmer, Beawar, Alwar, Behror, Bansur, Patel Nagar, Barmer, Bharatpur, Bikaner, Churu, Chirawa, Deedawana, Jaipur, Jaisalmer, Pokharan, Jhunjhunu, Jodhpur, Shergarh, Kota, Jhalawar, Nagaur, Sojat Pali, Gadka Ki Chowki, Sawai Madhopur, Sikar, Neem Ka Thana, Ganganagar, Udaipur, Bhim, Rajasamand, Hanumangarh, and Rajgarh. The number of ex-servicemen residing in the Tonk and Sawai Madhopur Parliamentary Constituency are 1,367 and 1,308 respectively.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 2314 TO BE ANSWERED ON 13.02.2026 REGARDING SCHEMES FOR WELFARE OF EX-SERVICEMEN

Details of the schemes run by DGR

(i) **DGR Sponsored Security Agency Scheme:** The DGR empanels / sponsors ESM run Private Security Agencies, and State ESM Corporations for providing security guards to various CPSEs and any Corporate Houses, Private Sector Undertakings as requisitioned.

(ii) **DGR Technical Service Scheme:** DGR provides Ex-servicemen manpower for 'Technical Services' to the Government Est/ Complexes through empanelled State ESM Corporations. This scheme has been recently introduced.

(iii) **ESM Coal Loading And Transportation Scheme (Officers only):** The Scheme is administered on the basis of MoU between the Coal India Ltd (CIL) and DGR. Presently the scheme is under revival.

(iv) **Coal Tipper Attachment Scheme for ESM(For JCOs/OR):** This scheme is linked with the ESM Coal loading and transportation scheme.

(v) **Tipper Attachment Scheme for Widows and Disabled Soldiers:** Widows upto age of 65 and disabled soldiers having 50% or more disability are eligible to enrol for this scheme. This scheme is linked with the ESM Coal loading and transportation scheme.

(vi) **Issue of DGR Eligibility Certificate for Allotment of LPG/ Retail Outlet (Petrol/ Diesel) Distributorship advertised by Oil Marketing Companies against 8% Reservation Quota:** ESM including War widows/ dependents of those who died in war, war disabled/disabled on duty while serving in operational area, widows/ dependents of those who died in harness due to attributable or aggravated causes to Military Service and ex-servicemen disabled in peace due to attributable or aggravated causes to Military Service are eligible for the scheme.

(vii) **Management of Company Owned Company Operated Retail Outlets:** Willing ESM (Officers) and JCOs who has not availed any other Govt/DGR benefit are sponsored for the COCO based on Oil Company's requisition for further selection by Oil Company.

(viii) **Management of IGL/ MNGL CNG Stations By ESM In NCR/Pune:** Desirous ESM registered in the scheme are sponsored on receipt of requisition from IGL (New Delhi and NCR region) & MNGL (Pune/Nashik).

(ix) **Allotment Of Mother Dairy Milk Booths And Fruit & Vegetable (Safal) Shops In NCR:** The ESM are registered for Milk / Safal (Fruit and Vegetable) booths separately till the age of 60 years. They operate these outlets and earn their livelihood / learn entrepreneurship wrt business.

(x) **Incorporation of Ex-Servicemen in Pradhan Mantri Bhartiya Janaushadhi Pariyojna (PMBJP) Scheme:** The Government of India Scheme, Pradhan Mantri Bhartiya Janaushadhi Pariyojna (PMBJP), aims at establishing nation-wide Generic Medicine pharmacies for providing cheaper medicines to all. The scheme was launched by DGR in collaboration with PMBI in June 2023.

(xi) **Resettlement Training/ Skill Development Courses:** Training Directorate at DGR is responsible for organizing and conducting Resettlement / Skill Development Training Courses for retiring/retired personnel of Indian Armed Forces to enhance their skill level for smooth transition and suitable employment in civil street.

(1) **For Officers** - 60% Course fee is paid by MoD/ DGR while 40% is paid by each individual officer. Widows of officers are also eligible to undergo above courses.

(2) **For JCOs/OR & Equivalent** - 100% Course fee is paid by MoD/ DGR. Widows of JCOs/OR are eligible to undergo DGR sponsored courses.

ANNEXURE –II REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 2314 TO BE ANSWERED ON 13.02.2026 REGARDING SCHEMES FOR WELFARE OF EX-SERVICEMEN

**THE NUMBER OF EX-SERVICEMEN WHO HAVE BEEN BENEFITED
UNDER THESE SCHEMES**

DGR runs several re-settlement schemes and skill development trainings for ex-servicemen, Disabled Soldiers, Widows and their Dependents in order to provide job opportunities, based on the willingness of ESM, fulfilment of eligibility criteria and availability of vacancies on a pan-India basis. The data of beneficiaries for the schemes/ skill development training course as given below:

S No.	Scheme/ Year	2022	2023	2024	2025
1.	Security Agencies & State ESM Corporations Empaneled	732	750	848	714
2.	ESM sponsored in security agencies	32,240	48,525	48,691	43,143
3.	ESM sponsored in Coal Companies	-	12	-	-
4.	Widows/ disabled ESM attached in Coal Companies	-	16	-	-
5.	Management of CNG Station in NCR/Pune	47	66	16	20
6.	Sponsored for COCO Scheme (Petrol Pumps)	47	138	259	432
7.	Issue of Eligibility Certificates for allotment of Oil Product Agencies	1	44	11	03
8.	Mother Dairy Milk Booths/Safal Booths	835	553	627	648
9.	ESM Sponsored/ Placement by DGR (Emp Dte)	8,974	3,388	2,891	2,616

10.	DGR Technical Service Scheme	56	313	268	450
11.	Post completion of PRC through Trg Institutes	33	83	-	82
12.	Job fairs/Seminars/ PMBJP	769	7,922	12,148	20,214
	Total	43,734	61,810	65,759	68,322
